COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

Appeal No. 221 of 2016 &
IA No. 480 of 2016

Dated: 6th September, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Savita Oil Technologies Ltd. …Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. …Respondent(s)

Counsel for the Appellant(s)	:	Mr. Sridhar Prabhu Mr. Anantha Narayana M.G.
Counsel for the Respondent(s)	:	Mr. Ravi Agrawal for R.2

ORDER

Issue notice on the appeal as well as on the I.A. No. 480 of 2016 (Appl. for stay). Mr. Ravi Agrawal takes notice on behalf of Respondent No.2. Notice be issued to the other respondents returnable on 22.09.2016. Dasti, in addition, is permitted.

List the matter on ***22.09.2016***.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt